

DIVISION BENCH

ITEM NO.120

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA NO.159/2024 IN CP (IB) NO.55/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 17th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	HDFC BANK LIMITED V/S HIMANSHU SINGH (PERSONAL GUARANTOR OF M/S KRITI PRAKASHAN PVT. LTD.)
UNDER SECTION	95(1) OF IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

- Ms. Surabhi Sinha, Adv. : *For the HDFC Bank Ltd.*
- Sh. Harish Taneja with Ms. Parul, Adv. : *For the Personal Guarantor*
- Ms. Udit Singh, Adv. : *For the RP Mukesh Kumar Jain
present in person*

ORDER

Ld. Counsels representing the parties are present.

IA NO.159/2024

- 1.** As per the previous order dated 19th March, 2024, the notice was issued to the Personal Guarantor to file reply/ objections to the report of the RP.
- 2.** Today, the Ld. Counsel representing the Personal Guarantor states that though, she is in the receipt of the copy of the report, the same is by way of an e-mail, however the same is not opening.
- 3.** The RP in person states that though hard copy of the RP report has also been supplied to the Personal Guarantor.
- 4.** Be that as it may, let another copy be supplied to the Ld. Counsel

-Sd-

-Sd-

representing the Personal Guarantor at the e-mail ID to be shared on the chat box today itself.

5. The matter is adjourned for further hearing on 17th May, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

17th April, 2024

Avaneesh Kumar Singh
(Stenographer)